

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.70/(MAH)/2014  
CA No.

CORAM:


Present: SHRI M. K. SHRAWAT  
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2017

NAME OF THE PARTIES: Mr. B V Kshatriya & Ors.  
V/s.  
M/s. Bhikusa Papers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Dharma Raj	Advocate i/b PRS Legal for Petitioner	
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2.	MATEEK HAT i/s KAYSTONE	ADVOCATE FOR RESPONDENTS	
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**ORDER**

~~CP No. 70/397/CLB/MB/MAH/2014~~  
**CP No. 70/397/CLB/MB/MAH/2014**

1. The Learned Counsel of both the sides are present. They have recorded their presence and submitted that an amicable Settlement is in progress, seeking time to finalize the amicable Settlement between the parties. Time is granted.
2. Adjourned to 10<sup>th</sup> April, 2017. Duly communicated to both the sides.

28<sup>th</sup> February, 2017.

Sd/-  
**M.K. SHRAWAT.**  
**MEMBER (JUDICIAL)**